

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2028
(To be answered on the 10th December 2015)**

CIVIL AVIATION AUTHORITY

2028. DR. SANJAY JAISWAL

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- a) Whether the Government proposes to replace the Directorate General of Civil Aviation (DGCA) with a Civil Aviation Authority;**
- b) If so, the details and the current status thereof?**
- c) Whether the Government proposes to introduce comprehensive legislation for the Aviation Industry after revisiting the Aircraft Act, 1934; and**
- d) If so, the details thereof?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

(a)- (b) The Civil Aviation Authority India Bill, 2013 was introduced in the Lok Sabha on 20.08.2013 and thereafter it was referred to Parliamentary Standing Committee. On the basis of recommendations of the Parliamentary standing committee, revised Civil Aviation Authority India Bill 2014 was submitted to Lok Sabha Secretariat for placing the same before the House but it could not be introduced during the 15th Lok Sabha due to prorogation of Parliament.

(c)- No Madam.

(d) does not arise.
